

ITEM NO.2                      Court 5 (Video Conferencing)                      SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal)    No(s).331/2020

PRASHANT CHAGAN PATIL & ORS.

Petitioner(s)

VERSUS

M/S FUTURE MAKER LIFE CARE PRIVATE LIMITED & ORS.    Respondent(s)  
(ONLY I.A.NO.59475/2021 IN W.P.(CRL)NO.75/2020 IS LISTED AGAINST  
THIS ITEM)

WITH

W.P.(Cr1.) No. 75/2020 (X)

(FOR ADMISSION and IA No.32356/2020-EXEMPTION FROM FILING O.T.  
IA No. 59475/2021 - GRANT OF BAIL)

Date : 04-10-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s)    Mr. Randhir Kumar Ojha, AOR  
                                 Mr. C. George Thomas, AOR

For Respondent(s)    Mr. Raj Singh Rana, Addl. AG,  
                                 Mr. Pankaj Kumar Singh, Adv  
                                 Mr. Vishwa Pal Singh, AOR  
                                 Mr. Brijender Singh Dhull, Adv  
                                 Mr. Ashish Pandey, Adv

Mr. S.Udaya Kumar Sagar, AOR.  
Ms. Sweena Nair, Adv.

Mr. Sachin Patil, AOR  
Mr. Rahul Chitnis, Adv.  
Mr. Aaditya A. Pande, Adv.  
Mr. Geo Joseph, Adv.

Mr. Anil Grover, Sr. AAG, Haryana  
Ms. Bansuri Swaraj , AAG HARYANA  
Ms. Manya Hasija Adv  
Ms. Noopur Singhal Adv  
Mr. Rahul Khurana Adv  
Mr. Sanjay Kumar Visen, AOR  
Mr. Akash Singh, Adv

Mr. Abhinav Shrivastava, Adv.  
Mr. Sunny Choudhary, AOR

Mr. Gopal Jha, AOR

Mr. K.M.Nataraj Ld. ASG  
Mr. Sreekumar C.N., Adv  
Mr. Sanjay kr. Visen, Adv  
Mr. Sharath Nambiar, Adv  
Mohd. Akhil, Adv  
Mr. Arvind Kumar Sharma, AOR

Mr. Mahfooz Ahsan Nazki, AOR  
Mr. Polanki Gowtham, Adv  
Mr. Shaik Mohamad Haneef, Adv  
Mr. T.Vijaya Bhaskar Reddy, Adv  
Mr. Amitabh Sinha, Adv  
Mr. K.V.Girish Chowdary, Adv.

Mr. Rahul Kumar, Adv.  
Ms. Kavita Bhardwaj, Adv.  
Ms. Pragati Neekhara, AOR

Mr. Gaurav Agrawal, AOR

For Intervenor(s) Mr. Varinder Kumar Sharma, AOR  
Mr. Shantanu Sharma, Adv

UPON hearing the counsel the Court made the following  
O R D E R

I.A. No.22458 of 2021 is allowed.

Issue notice on the application for  
impleadment.

List I.A. No.22458 of 2021 and I.A. No.59475  
of 2021 on 28.10.2021.

Additional documents, if any, be filed in the  
meanwhile.

(B.Parvathi)  
Court Master

(Anand Prakash)  
Court Master